

**FORM OF CERTIFICATE TO BE PRODUCED BY
OTHER BACKWARD CLASSES (OBCs)**

This is certify that Shri/Smt./Kumari/_____son/daughter of
_____of Village/town_____ in
District/Division_____ in the State/Union Territory
_____belongs to the _____community which is
recognized as a backward class under the Government of India, Ministry of Welfare
Resolution No.12011/689/93-BCC© dated 10th September,1993 published in the
Gazette of India Extraordinary Part I Section dated 13.09.1993*.

Shri/Smt./Kumari_____ and/or his/her family ordinary
reside(s) in the _____ District/Division of the_____ State/Union Territory
.This is also to certify that he/she does not belong to the persons/sections (Creamy
Layer)mentioned in column 3 of the Schedule to the Government of India,
Department of Personnel & Training OM No.36012/22/93-Estt(SCT) dated
8.09.1993*.

Signature of the Competent Authority@

Dated _____

Seal _____

*As amended from time to time.

Note: The term "Ordinarily "used here will have the same meaning as in Section 20
of the Representation of the Peoples Act, 1950.

@Authorities who are competent to issue the above certificate are as follows:

District Magistrate / Additional District Magistrate / Collector/Deputy Commissioner/
Deputy Collector/ First Class Stipendiary Magistrate/ Sub-Divisional Magistrate/
Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (Not below
the rank of First Class Stipendiary Magistrate).

Chief Presidency Magistrate/Additional Chief Presidency Magistrate/Presidency
Magistrate/ Revenue Officer not below the rank of Tehsildar.

Sub-Divisional Officer of the area where the candidate and/or his family normally
resides.

Note: Caste validity certificate in original, from the appropriate authorities of the
state/union territory from which the caste certificate was issued along with self-
attested Photostat copy is to be submitted at the time of interview.

Form of declaration to be submitted by the OBC candidate

(in addition to the Community Certificate)

I, Son/daughter of Shri Resident of
.....village/town/city.....district.....
.....State..... hereby declare that I belong to
the.....community which is recognized as a backward class by the
Government of India for the purpose of reservation in services as per orders
contained in Department of Personnel and Training Office Memorandum No
36102/22/93Estt.(SCT) dated 08.09.1993. It is also declared that I do not belong to
Persons/sections/sections (Creamy Layer) mentioned in column 3 of the Schedule to
the above referred Office Memorandum dated 08.9.1993, O.M. No. 36033/3/2004-
Estt.(Res.) dated 9th March, 2004 and O.M. No. 36033/3/2004Estt.(Res.) dated
14th October, 2008.

Signature of Candidate

Place:

Date: